

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 19th March, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<u>FOR ADMISSION</u>				
1.	Original Application No. 47/2016(THC)(CZ) (W.P.No.10202/12)	Bharat Kumar Jain Vs. Union of India & Ors.		
2.	Review Application No. 02/2016(CZ) in O.A. No. 17/2016(CZ)	Kusum Saxena & Ors. Vs. State of M.P. & Ors.	Mr. Pulkit Godha, Advocate	
3.	Original Application No. 48/2016(CZ)	Rajeev Shukla Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Advocate Mr. Akshay Pare, Advocate	
<u>FOR HEARING</u>				
4.	Original Application No. 26/2016(CZ)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Advocate	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in